

*Supplementary Demands for grants (Railways)  
for 1977-78 submitted to the Vote of Lok Sabha.*

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the Vote of the House
1	2	3
9	Working Expenses—Miscellaneous Expenses.	5,10,28,000
12	Dividend to General Revenues and Contribution for Grants to States in lieu of Passenger Fare Tax	1,74,54,000
13	Open Line Works (Revenue).	1,23,00,000
16	Pensinary Charges—Pension Fund	7,92,18,000
18	Appropriation to Development Fund	7,52,72,000
19	Appropriation to Revenue Reserve Fund	49,29,35,000
21	Appropriation to Accident Compensation, Safety and Passenger Amenities Fund	63,27,000

MR. SPEAKER I shall now put the Supplementary Demands for Grants Railways to the vote for House. The question is,

“That the respective Supplementary sums not exceeding the amounts shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1978, in respect of the following demands entered in the second column thereof :—

D-demands Nos. 9, 12, 13, 16, 18, 19 and 21.”

∇ The motion was adopted

17.29 hrs.

APPROPRIATION (RAILWAYS) NO.  
2 BILL\*, 1978.

THE MINISTER OF RAILWAYS PROF. MADHU DANDAVATE : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways.

MR. SPEAKER : The question is:

“The leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways.”

*The motion was adopted.*

PROF. MADHU DANDAVATE : I introduce the Bill.

I beg to move.†

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways, be taken into consideration.”

MR. SPEAKER : The question is:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways, be taken into consideration”.

*The motion was adopted*

MR. SPEAKER: We shall now take up the clause by clause consideration. The question is:

“That Clauses 2, 3 and the Schedule stand part of the Bill”.

*The motion was adopted.*

∇ Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

PROF. MADHU DANDAVATE : I beg to move:

“That the Bill be passed.”

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 20-3-78.

†Introduced in Council with the recommendation of the President.

MR. SPEAKER: Motion Moved:

"That the Bill be passed".

SHRI MOHD. SHAFI QURESHI (Anantnag): Now that the hon. Railway Minister has got his Bills passed, I would only suggest to him to look into one very important matter, and that is about the Loco Running Staff's Association. I have been receiving a number of representations from this Association, of course copies of what is addressed to the Minister, which show that there is a tense atmosphere, an agitation is going on and they have given a notice that they will go on strike in May. I would request the hon. Minister to look into the grievances of the Loco Running Staff Association. Also, the National Co-ordination Committee of Railwaymen's Struggle has revived its activities of late. Before things take an ugly turn, I would like the hon. Minister to look into their grievances and do whatever is possible within the financial limits.

PROF. MADHU DANDAVATE : I will look into the matter.

SHRI VAYALAR RAVI (Chirayinkil): On another occasion the hon. Minister gave us an assurance. There are more than 200 engineering graduate trainees on the Southern Railway. Their matter is still pending before the Railway Board. I wish he would consider that also.

SHRI P. VENKATASUBBIAH (Nandyal) : I would like the hon. Minister to reiterate his promise that new railway lines would be laid in the backward areas. The hon. Minister made a very pleasant departure saying that first priority would be given to these areas. I would like to request him through you to bear this in mind and see that the backward areas are brought on a par with the other advanced areas.

श्री एच० एल० पटवारी (मंगलदाई) : अध्यक्ष महोदय, मुझे केवल एक बात कहनी है। मैं रेलवे मिनिस्टर की धन्यवाद देता हूँ, लेकिन मैं आशा करता हूँ कि वे मेरे इलाके आसाम की तरफ अपना ध्यान देंगे। मैंने बजट में देखा है कि उन की सहानुभूति होते हुए भी हमारे काम में कुछ निराशा है। हम आशा करते हैं कि बाँगाई गाँव-मोहाटी की जो ब्राड-गेज लाइन है, उस को जल्द से जल्द पूरा करायेंगे।

DR. SUBRAMANIAM SWAMY (Bombay North-East) : As one of the office-bearers of one of the railway unions, I am obliged to bring to the attention of the Railway Minister once again the fact that the question of providing uniforms for those working as painters in the railways has been hanging fire. These poor people who are underpaid have to provide their own clothes and ruin them on the painting job. So, the railways must take an early decision to provide uniforms to those working in railway workshops on painting jobs.

श्री छविराम अग्रल (मुरैना) : अध्यक्ष महोदय, मैं आप के द्वारा माननीय रेल मंत्री जी का ध्यान आकषित करना चाहता हूँ म्वालियर से शिवपुरी की नरोगेज लाइन को ब्राडगेज बनाने के लिये पटरियों को उखाड़ लिया गया था, लेकिन उस को ब्राडगेज लाइन बनाने का प्रस्ताव इस बजट में नहीं किया गया है। मैं चाहूँगा कि मंत्री जी अगले बजट में इस ब्राड-गेज लाइन को बनाने का प्रावधान अवश्य करें।

सवाई माधोपुर से इटावा तक ब्राडगेज लाइन डालने के लिये पिछले बजट के समय आवधान दिया गया था कि हम इस पर विचार करेंगे। लेकिन इस बजट में उसके लिये कोई प्रावधान नहीं किया गया है और न ही सर्वे कराने की व्यवस्था की गई है। मैं चाहूँगा कि मंत्री जी इसके लिये शीघ्र व्यवस्था कराने की कृपा करें। रेलवे में बराज की सेवायें रेलवे के लिये महत्वपूर्ण व आरामदायक हैं। उनको हटा व रख लिया जाता है। अतः बराज की सेवायें स्थायी की जायें।

इसी प्रकार रेलवे विभाग में अनुसूचित जाति और अनुसूचित जन-जातियों के आरक्षण के कोटे में बहुत कमी है। पिछले 30 सालों में कांग्रेस की सरकार ने इस सम्बन्ध में आरक्षण को पूरा नहीं किया। मैं चाहूँगा कि अनुसूचित जाति तथा अनुसूचित जन-जातियों के लिये प्रत्येक श्रेणी में आरक्षण के कोटे को सख्ती से पूरा किया जाय और पिछले आरक्षण को केंरी-फॉर्बर्ड कर के पूरा किया जाय।

**SHRI VINODBHAI B. SHETH** (Jamnagar) : The hon. Minister is very fast, but the work on the Virangam-Okha line is not proceeding as fast. I would request the hon. Minister to look into it. The funds he has ear-marked are sufficient but they should be spent on the job, they should not be diverted to any other line.

**SHRI RAJARAM SHANKARRAO MANE** (Ichalkaranji) : I would request the Railway Minister to start shuttle services on branch lines all over the country wherever it is possible and wherever there is heavy rush.

**श्री रीतलाल प्रसाद वर्मा (कोडरमा) :** अध्यक्ष महोदय, छोटा नागपुर बिहार का सब से पिछड़ा इलाका है। गिरीडीह, कोडरमा, हजारी बाग होते हुए रांची रोड तक 200 मील पड़ता है। अभी तक वहां रेलवे लाइन नहीं है। हजारी बाग कमिश्नरी का हैड-क्वार्टर है और कोडरमा सब-डिवीजन का हैड-क्वार्टर है, लेकिन इस क्षेत्र में कोई रेलवे लाइन नहीं है। वहां लोग ग्रेजुएट हो जाते हैं, लेकिन रेलवे लाइन नहीं देख सकते हैं। ऐसी परिस्थिति में इन को प्रायरीटी दे कर इस काम को टेक-अप करना चाहिये। यह उस क्षेत्र की बहुत पुरानी मांग है।

**SHRI YASHWANT BOROLE** (Jalgaon) : I would request the minister to kindly look into the grievances of the railway guards which were presented to him by the All India Railway Guards Conference.

I would also like the Minister to say something on the poor man's food, banana, on which exorbitant freight is charged. Every year, this point is being raked up on the floor of the House for changing the freight rate. Every Minister is giving the same reply. The present Minister has also fallen in line with them. This is a sorry state of affairs. So, this should be looked into.

**श्री भगत राम (फिल्लौर) :** हमारे पंजाब की राजधानी चंडीगढ़ है लेकिन वह रेलवे से कनेक्टेड नहीं है। इसलिए मैं मिनिस्टर साहब से अनुरोध करूंगा कि चंडीगढ़ को पंजाब से लिंक करने के लिए लुधियाना से चंडीगढ़ तक रेलवे लाइन बिछाई जाए क्योंकि इस का पहले सर्व

हो चुका है। देश में शायद ही और कोई ऐसी स्टेट की राजधानी होगी, जोकि रेलवे से लिफ्ट न हो। पंजाब में भूमतसर, जलंधर, कपूरथला और होशियारपुर जितने भी डेवलप्ड सिटीज हैं, वे इस के पीछे पड़ते हैं। इसलिये चंडीगढ़ को लुधियाना से लिंक करना बहुत जरूरी है और मैं रेलवे मिनिस्टर साहब से अनुरोध करूंगा कि चंडीगढ़ को जल्द से जल्द रेलवे लाइन से जोड़ा जाए।

दूसरी बात यह है कि फिलौर एक बहुत इम्पोर्टेंट टाऊन है। पुलिस का वह शिफा केन्द्र है लेकिन वहां पर बहुत कम रेलवे खड़ी होती है। जो ट्रेनें वहां पहले खड़ी होती थी, नई सरकार के आने के बाद वे भी वहां पर खड़ी होनी बन्द कर दी गई हैं, जिस से लोगो में बड़ी निराशा है। इसलिए मेरा यह अनुरोध है कि वहां पर जो फ्लाईंग एक्सप्रेस और दूसरी गाड़ियां हैं, उनको खडा किया जाए।

तीसरी बात मैं यह कहना चाहूंगा कि 19 ता० के ट्रिब्यून में श्री सी० एम० कुंभीकरण का एक आर्टिकल एल-प्सीन रेलवे शेड्यूल के बारे में निकला है और उस में उन्होंने कम्प्यूटर्स से बात कर के बहुत से सजेसन दिये हैं। मैं उन सजेसन में इस वक्त नहीं जाना चाहता लेकिन मेरा कहना यह है कि ये जो वेल्थएबिल सजेसन हैं, उन को आप एग्जीमिन करवाएँ और रेलवे के काम को ठीक करने की बिना में जो भी हो सकता है, उस को आप करे।

**श्री रामजीबन सिंह (बलिया) :** अध्यक्ष महोदय, मैं यह कहना चाहता हूँ कि गंगा पर जब राजेन्द्र पुल का उद्घाटन सन् 1958 में हो रहा था, तो पुल में जो लागत आई थी, उस को वापस कराने के उद्देश्य से रेल का किराया बढ़ा दिया गया था। अब उतनी

राशि का नहीं है, इसलिए मैं मंत्री जी से अनुरोध करूंगा कि जो किराया बढ़ाया गया है, उसको कम किया जाए।

पूसरी बात में यह कहना चाहूंगा कि बरौनी जोकि उत्तरी बिहार और दक्षिण बिहार को जोड़ता है, वहाँ पर रेलवे का डिबीजनल हेडक्वार्टर होना चाहिए।

SHRI K. MALLANNA (Chitradurga) KK Express is one of the superfast express trains. But it has become the slowest possible train between Jawalrpet and Bangalore. I request the Minister to see that it is made superfast between Jawalrpet and Bangalore also.

श्री भूज (झालावाड़) : अध्यक्ष महोदय, मैं सिर्फ इतना ही निवेदन करना चाहता हूँ कि शिक्षा मंत्रालय द्वारा जो सुविधाएँ शिक्षकों को दी जाती हैं, क्या रेलवे मंत्रालय के द्वारा भी वही सुविधाएँ शिक्षकों को दी जाएंगी ? मैं यही निवेदन करना चाहता हूँ।

PROF MADHU DANDAVATE : In one sentence, I say, I will take due note of all the constructive suggestions that have been made by the hon Members.

MR. SPEAKER : The question is : "That the Bill be passed."

The motion was adopted.

17-45 1/2 hrs.

DEMANDS\* FOR EXCESS GRANTS (RAILWAYS), 1975-76

MR. SPEAKER : We now take up Demands for Excess Grants (Railways) for 1975-76.

Motion moved :

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 3, 5 to 10, 13, 15 to 17 and 21."

Demands for Excess Grants (Railways) for 1975-76 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand submitted to the Vote of the House
(1)	(2)	(3)
3	Payment of Worked Lines and others . . . . .	2,22,645
5	Working Expenses—Repairs and Maintenance . . . . .	13,80,57,483
6	Working Expenses—Operating Staff . . . . .	1,71,17,592
7	Working Expenses—Operation (Fuel) . . . . .	6,51,70,848
8	Working Expenses—Operation other than staff and fuel . . . . .	9,50,45,802
9	Working Expenses—Miscellaneous Expenses . . . . .	3,11,54,112
10	Working Expenses—Staff Welfare . . . . .	54,68,576
13	Open Line Works (Revenue) . . . . .	12,02,120
15	Open Line Works—Capital, Depreciation Reserve Fund and Development Fund . . . . .	46,03,71,860
16	Pensionary Charges—Pension Fund . . . . .	4,22,16,919
17	Repayment of Loans from General Revenues and Interest thereon—Development Fund . . . . .	2,66,136
21	Appropriation to Accident Compensation, Safety and Passenger Amenities Fund . . . . .	13,08,214

\*Moved with the recommendation of the President.